

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-319

Appeal No. - 159/252/ND/2020

IN THE MATTER OF:

Income Tax Officer, Ward 12 (1)

V/s

ROC (M/s Icon Satellite Ltd)

....Applicant

....Respondent

SECTION

Under Section 252

Order delivered on 06.03.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to Colloquium of the members, the matter is adjourned to **26.03.2020**.


Prabhat Kumar Sharma
(Court Officer)